

**Floating of Subsidiary Company by
Maruti Udyog Limited**

2393. SHRI V. SOBHANADREESWARA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Maruti Udyog Limited propose to float a subsidiary company with equity participation from the public; and

(b) if so, the details of the proposal and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No, Sir.

(b) Does not arise.

**Installation of New Pumps Sets In
States**

2394. SHRI BHADRESWAR TANTI: Will the Minister of ENERGY be pleased to state the number of new pump sets installed in each State in 1987-88 under the scheme financed by the Rural Electrification Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): A statement indicating Statewise number of pumpsets energised during 1987-88 under the scheme financed by Rural Electrification Corporation is given below.

STATEMENT

Statewise details of pumpsets energised during 1987-88

<i>Sl. No.</i>	<i>State</i>	<i>Pumpset energisation</i>
1	2	3
1.	Andhra Pradesh	117135
2.	Arunachal Pradesh	—
3.	Assam	119
4.	Bihar	8256
5.	Gujarat	0293
6.	Haryana	26813
7.	H.P.	269
8.	J&K	114
9.	Karnataka	46865
10.	Kerala	13304